

1	2	3	4
21. Mizoram	—	—	—
22. Andaman & Nicobar	—	—	—
23. Chandigarh	—	—	—
24. Delhi	—	10	10
Total	—	752	1535

Note: The National Security Act, 1980 is not applicable to Jammu & Kashmir. The State Governments of Kerala, Arunachal Pradesh, West Bengal and U.T. Administrations of Pondicherry, Lakshadweep, Dadra & Nagar Haveli have not invoked the provisions of the Act.

— indicates 'NIL'

[*Translation*]

Financial conditions regarding Teesta Barrage Project

3891. SHRI SUBRATA MUKHERJEE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government had agreed to provide financial assistance for the Teesta Barrage Project in West Bengal at the time of approval of the Project; and

(b) whether the financial conditions made between the Union Government and the Government of West Bengal relating to this Project have been fulfilled?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) While giving approval to the Teesta Barrage Project, the Planning Commission has not made any mention for providing financial assistance. Irrigation projects are planned, financed and executed by the State Governments from their own resources as per *inter se* priority. The Central Assistance to the States is given in the form of block grants and loans and are not tied to any project or sector of development.

[*English*]

Facilities to Extra Departmental Agents

3892. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 538 on August 9, 1990 and state:

(a) whether the grant of pro-rata wages, increase in the amount of ex-gratia gratuity, and extension of the Group Insurance Scheme to Extra

Departmental Agents have been implemented by the Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No. Sir.

(b) and (c) The matter relating to grant of pro-rata wages, etc., is still under examination by the Government.

[*Translation*]

Minimata Major Irrigation Project

3893. SHRI BHAWANI LAL VERMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the construction work on the Minimata Major Irrigation Project in Madhya Pradesh started;

(b) if so, since when, the initial estimated cost, present estimated cost and irrigation potential of the project;

(c) whether the World Bank has agreed to provide financial assistance for the project;

(d) if so, the details thereof; and

(e) the present position of the Project and the time by which it is likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARN SHUKLA): (a) to (e) A statement giving details of Minimata (Hasdeo Bango) Major Irrigation Project of Madhya Pradesh is attached.

STATEMENT

Details of Minimata (Hasdeo Bango) Major Irrigation Project of Madhya Pradesh

Construction work on Minimata (Hasdeo Bango) Major Irrigation Project was started in 1977. The project was approved in 1980.

Initial approved estimated cost of the project was Rs. 115.30 crores. Present estimated cost as per Annual Plan 1991-92 of the State Government is Rs. 692.88 crores and irrigation potential of the project is 3,92,000 hectares.

Hasdeo Bango Project (Minimata) was included in the World Bank Aided M.P. Major Irrigation Project (CR.